>

Title: Observation regarding timely completion of Financial Business.

MADAM SPEAKER: Hon. Members, please go back to your seats because I am starting a constitutional process. I will not start this process, unless you go back.

...(*Interruptions*)

अध्यक्ष महोदया : अब आप सब अपनी-अपनी सीट पर वापस जाइये।

â€¦(व्यवधान)

12.07 Â½ hrs.

At this stage, Shri Ganesh Singh and some other hon. Members went back to their seats.

MADAM SPEAKER: Hon. Members would recall that the Business Advisory Committee at its sitting held on 22nd April, 2013, decided that the discussion and voting on Demands for Grants (Railways) for 2013-14 would be taken up on 23rd April, 2013. The Committee also decided the dates of discussion on the Demands for Grants (General) and the Finance Bill, 2013. However, under the prevailing circumstances, the discussion could not take place as per schedule.

Hon. Members would appreciate that we have very limited time at our disposal for completing the financial business, besides the related Appropriation Bills and the Finance Bill, after being passed by the House, have to be transmitted to the Rajya Sabha in order to ensure timely completion of the financial business.

I held a meeting with the Members of the Business Advisory Committee yesterday. In the meeting, it was decided by the Leaders that the Demands for Grants (Railways) for 2013-14, Demands for Grants (General) for 2013-14, and the Finance Bill, 2013 may be passed without a discussion.

As per the decision arrived at the meeting, I would now proceed with the financial business.

...(*Interruptions*)

MADAM SPEAKER: Shrimati Sushma Swaraj.

...(*Interruptions*)

SHRI BASU DEB ACHARIA (BANKURA): We do not agree. ...(*Interruptions*)

PROF. SAUGATA ROY (DUM DUM): Madam, I am on a point of order. ...(*Interruptions*)

SHRI GURUDAS DASGUPTA (GHATAL): Madam, there has to be a discussion. It cannot be passed without a discussion. We do not agree with you on this. ...(*Interruptions*)

MADAM SPEAKER: I have asked the hon. Leader of the Opposition to speak.

श्रीमती सुषमा स्वराज (विदिशा): अध्यक्षा जी, 22 अप्रैल को बजट सत्र का यह दूसरा खंड आरंभ हुआ था। आज 30 अप्रैल है। सदन की कार्यवाही लगातार बाधित होती रही है। सत्तापक्ष के लोग कहते हैं कि विपक्ष का रवैया गैर-जिम्मेदाराना है प्रधानमंत्री कहते हैं कि हमारे कारण वे विश्व में उपहास का पात्र बन रहे हैं। अखबार लिखते हैं कि 15वीं लोक सभा में संसद का कामकाज सबसे ज्यादा ठप्प रहा है। अध्यक्ष जी, मैं आपके माध्यम से देश को बताना चाहती हूं कि संसद का कामकाज सबसे ज्यादा ठप्प इसलिए नहीं रहा है कि विपक्ष गैर-जिम्मेदार है, बल्कि इसलिए रहा है कि 15वीं लोक सभा की सरकार आजादी के बाद इस देश की सबसे भ्रष्ट सरकार है। ...(व्यवधान) अध्यक्षा जी, आप साक्षी हैं, हर सत्र से पहले इस सरकार का एक नया घोटाला उजागर होता है और दूसरा घोटाला पहले का रिकार्ड तोड़ता है, तीसरा घोटाला दूसरे का रिकार्ड तोड़ता है। ...(व्यवधान) सीडब्ल्यूजी में सत्तर हजार करोड़ रुपये का नुकसान हुआ है। ...(व्यवधान) तो टू-जी में एक लाख छिहत्तर हजार करोड़ रुपये का घाटा और कोयला आवंटन में एक लाख छियासी हजार करोड़ रुपये की लूट। ...(व्यवधान) ये चाहते हैं कि हम इन विषयों को न उठाएं। ...(व्यवधान) केवल घोटाला नहीं करते, उन घोटालों पर पर्दा डालने के लिए, उन घोटालों में लिप्त मंत्री और प्रधानमंत्री को बचाने के लिए तरह-तरह की हरकतें करते हैं। ...(व्यवधान) टू-जी पर पीएसी की रिपोर्ट को हुड़दंग करके, वह रिपोर्ट रुकवायी। टू-जी पर गठित जेपीसी की रिपोर्ट इन्होंने तथ्यों के विपरीत तैयार

करवायी। कोयला घोटाले की सीबीआई की जांच रिपोर्ट मंत्री ने कमरे में बुलाकर बदलवायी। ...(व्यवधान) जब हम इन विषयों को उठाते हैं, तो हमें ये गैर-जिम्मेदार कहकर हमारा मुंह बंद करने की कोशिश करते हैं। ...(व्यवधान)अध्यक्षा जी, लोकतंत्र में सत्ता पक्ष और विपक्ष किसलिए होता है? ...(व्यवधान) लोकतंत्र में सत्ता पक्ष होता है राज करने के लिए और प्रतिपक्ष होता है, उन पर निगरानी करने के लिए। ...(व्यवधान) हम यहां जनता के पहेरेदार बनकर बैठे हैं। हम यहां जनता के हितों के प्रहरी बनकर बैठे हैं। मैं आपसे पूछना चाहती हूं, क्या हम किसी व्यक्तिगत हित के लिए संसद बंद करवा रहे हैं? क्या हम अपना वेतन बढ़वाने के लिए संसद बंद करवा रहे हैं? क्या हम अपने रिस्तेदारों को कोटा-परमिट दिलवाने के लिए संसद बंद करवा रहे हैं?...(व्यवधान) हम राष्ट्र हितों के लिए संसद की कार्यवाही को बाधित कर रहे हैं। ...(व्यवधान)

MADAM SPEAKER: Alright. Thank you.

...(*Interruptions*)

श्रीमती सुषमा स्वराज : क्या कोयला सरकार की जागीर है? ...(व्यवधान) यह राष्ट्र की अमूल्य संपत्ति है। ...(व्यवधान) इस राष्ट्र की अमूल्य संपत्ति को इन्होंने जिस बेदर्दी से लूटने का काम किया है और उसके बाद जब जांच हो रही थी, तो स्वयं मंत्री ने अपने कमरे में बुलाकर कोयला मंत्रालय के अधिकारी, प्रधानमंत्री कार्यालय के अधिकारी और उसके जवाब आता है, मैं तो व्याकरण की शुद्धि कर रहा था।

MADAM SPEAKER: Thank you. I have to proceed. Alright. Please, now I have to proceed.

...(*Interruptions*)

श्रीमती सुषमा स्वराज : संसदीय कार्य मंत्री जवाब देते हैं, हम ड्राफ्ट रिपोर्ट देख रहे थे। हम कोई फाइनल रिपोर्ट नहीं देख रहे थे। अध्यक्ष जी, अभी-अभी सुप्रीम कोर्ट की रिपोर्ट आयी है और सुप्रीम कोर्ट ने कहा है कि सरकार ने हमारा भरोसा तोड़ा है।...(व्यवधान)

MADAM SPEAKER: Alright. Now, I have to proceed. Okay. Thank you.

...(*Interruptions*)

श्रीमती सुषमा स्वराज : सुप्रीम कोर्ट ने कहा है कि इन्होंने बुनियाद हिला दी है। इसके बाद यह सरकार एक मिनट भी अपने पद पर बने रहने का अधिकार नहीं रखती है।...(व्यवधान) लेकिन कल चूंकि आपने हमें अपने कक्ष में बुलाया और आपने यह कहा कि वित्तीय संकट पैदा हो जाएगा, यदि यह बिल पारित नहीं होगा। ...(व्यवधान) इसलिए हमने आपसे कहा कि हम बिल पारित होने देंगे। हम नहीं चाहते कि देश में कोई वित्तीय संकट पैदा हो। ...(व्यवधान) इसलिए हमने कहा कि हम बिल पारित होने देंगे, लेकिन हम बाधक नहीं बनेंगे, तो भागीदार भी नहीं बन सकते।...(व्यवधान) इसलिए हमने तय किया था कि हम सदन छोड़कर चले जाएंगे, बहिर्गमन कर जाएंगे ताकि ये लोग अपने विधेयक पारित कर लें। मैं आपसे विनती करती हूं कि हमने चार चीजें कही हैं - डिमाण्ड्स फॉर ग्राण्ट्स (रेलवेज), डिमाण्ड्स फॉर ग्राण्ट्स (जनरल), एप्रोप्रिएशन बिल और फाइनेंस बिल पारित कर लें, इन चार चीजों का वित्तीय कार्य निष्पादन कर लें, हम उसमें बाधक नहीं बनेंगे, मगर उसमें भागीदार भी नहीं बनेंगे, हम बहिर्गमन कर जाएंगे, लेकिन इन चारों के बाद कोई भी कार्य नहीं होना चाहिए।

मैं आगे के लिए बता दूं कि आज की सुप्रीम कोर्ट की टिप्पणी के बाद इस सरकार को किसी तरह का सहयोग देने का सवाल ही पैदा नहीं होता है। आज हम यह बात कहते हुए सदन से बहिर्गमन करते हैं।...(व्यवधान)

MADAM SPEAKER: Shri Kamal Nathji, do you want to speak?

...(*Interruptions*)

श्रीमती सुषमा स्वराज : हम इसका विरोध करते हुए सदन से बहिर्गमन करते हैं।...(व्यवधान)

12.16 hrs.

Shrimati Sushma Swaraj and some other hon. Members then left the House

THE MINISTER OF URBAN DEVELOPMENT AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI KAMAL NATH): I want to draw your attention to the fact that yesterday the understanding in the BAC meeting held in your Chamber was this....(*Interruptions*) We are willing to discuss every issue on the floor of this House. We have nothing to hide. We have nothing to conceal. But the Opposition has not allowed the issue to come up before the House. I am very distressed when the Leader of the Opposition says that we are not allowing these issues to come to the House. Whichever issue it is, let them give a notice, Madam, you can fix the date and time. You can decide and we are willing to debate in this House. But they will want to only talk outside the House because they know that they cannot respond. They have no place to respond. ...(*Interruptions*)

PROF. SAUGATA ROY : Madam, I am on a point of order.

MADAM SPEAKER: What is the point of order?

श्री शरद यादव (मधेपुरा): अध्यक्ष जी, यह नहीं हो सकता है। आपने एक मेंबर को बोलने का समय दिया और हमको बोलने के लिए अवसर नहीं दिया है। हम भी कुछ कहना चाहते हैं, हमें भी दो मिनट का समय दिया जाए।...(व्यवधान)

रेल मंत्री (श्री पवन कुमार बंसल): मैडम, उनकी बात भी एक्सपंज होनी चाहिए। हमेशा इनकी आदत बन गयी है कि किसी डिसकशन में हिस्सा नहीं लेते हैं, अपनी बात कहकर निकल जाते हैं और दूसरों को बोलने नहीं देते हैं। ...(व्यवधान)

अध्यक्ष महोदया : एक मिनट बैठ जाइए। पहले उनका प्वाइंट ऑफ ऑर्डर सुन लें।

â€¦(व्यवधान)

SHRI GURUDAS DASGUPTA (GHATAL): Madam, please give me just two minutes.

MADAM SPEAKER: Is it a point of order or is it a part of the discussion?

SHRI GURUDAS DASGUPTA : Please hear me for two minutes.

MADAM SPEAKER: Two minutes of what, under what?

SHRI GURUDAS DASGUPTA : Please hear me. You heard the Leader of Opposition. She cannot monopolize this!

MADAM SPEAKER: So, it is not a point of order. That is what you are saying.

SHRI GURUDAS DASGUPTA : No.

Madam, the Leader of Opposition has been permitted, I do not grudge that, but there are others also in the Opposition. Frankly speaking, disruption of the House is very unfortunate which is going on for a long time.

MADAM SPEAKER: Let me make it clear.

...(*Interruptions*)

SHRI GURUDAS DASGUPTA: Madam, please listen to me. You have heard her. You cannot deny me that right. I just want two minutes.

MADAM SPEAKER: Let me clarify the position. You were there in the leaders' meeting as well.

SHRI GURUDAS DASGUPTA : It was never agreed that she will make a speech and we will not be allowed.

MADAM SPEAKER: Let me complete the sentence.

What happened in the leaders' meeting was that those who are walking out will say a few words, not a long thing, as to why they are walking out and then they will walk out. This was what was decided.

...(*Interruptions*)

SHRI BASU DEB ACHARIA (BANKURA): We will walk out. We should also be allowed.

MADAM SPEAKER: Alright. Then you speak, but be very brief.

SHRI GURUDAS DASGUPTA : My point is, we do not associate ...(*Interruptions*)

SHRI PAWAN KUMAR BANSAL: Madam, what is listed is the financial business. We should not be taking up other matters like this.

MADAM SPEAKER: Sure. Just confine yourself to the financial business.

SHRI GURUDAS DASGUPTA: We do not associate with the points made by Shrimati Sushma Swaraj. But we never wanted any disruption. We want discussion and parliamentary control over the spending of the Government. Unfortunately, the Government has become so insensitive and not committed to parliamentary democracy. ...(*Interruptions*) That forces us to disrupt the House. The example is the JPC report. JPC report is a caricature of the parliamentary system. For that, we are walking out. ...(*Interruptions*)

SHRI P.C. CHACKO (THRISSUR): I challenge it. ...(*Interruptions*)

SHRI GURUDAS DASGUPTA : You are caricature. â€¦ (*Interruptions*)

MADAM SPEAKER: No. What is happening here?

...(*Interruptions*)

MADAM SPEAKER: No. Nothing will go on record. What is this happening?

*(Interruptions) â€¦**

MADAM SPEAKER: Shri Gurudas Dasgupta Ji, you told me that after making the submission, you will walk out.

...(*Interruptions*)

SHRI GURUDAS DASGUPTA : After Shri Acharia finishes, we will walk out. ...(*Interruptions*)

SHRI BASU DEB ACHARIA : We will walk out together.

MADAM SPEAKER: Okay.

...(*Interruptions*)

अध्यक्ष महोदया : शरद यादव जी, क्या आप बोलना चाहते हैं?

â€¦(व्यवधान)

श्री शरद यादव (मधेपुरा): अध्यक्ष महोदया, मैं आज बहुत तकलीफ से खड़ा हूं। आज जो देश की हालत है, ऐसा कभी नहीं देखा गया। मैं स्कैम की ज्यादा चर्चा नहीं करता लेकिन 12 लाख करोड़ रुपए का हमारा बजट है। 5 लाख 50 हजार करोड़ रुपए यह आपका जो बिल है, यह बेहतर बन सकता था लेकिन एक भी स्कैम को नहीं लिया। आपने सीडब्ल्यूजी कॉमन वैल्थ को पकड़ा लेकिन सिर्फ उसकी पूंछ ही पकड़ी और बाकी सारा हाथी निकाल लाए।...(व्यवधान) मैं आपसे कहना चाहता हूं कि जो देश के हालात हैं, दुखदायी हैं, तकलीफदेह हैं और यह सदन नहीं चल रहा है। हम अपनी भावनाएं पूरे विस्तार से नहीं रख पा रहे हैं।...(व्यवधान) मैं आपसे एक निवेदन करना चाहता हूं कि आज सुप्रीम कोर्ट का जिस तरह से ऑबजर्वेशन है, पहले से उन्होंने कहा था,...(व्यवधान) कि यह रिपोर्ट सीधे हमें रिपोर्ट करोगे लेकिन इसके बाद यह जो लॉ मिनिस्टर हैं, ...(व्यवधान) उन्होंने क्यों इसे देखा? ...(व्यवधान)

MADAM SPEAKER: Let us talk on the Budget proposals.

...(*Interruptions*)

MADAM SPEAKER: Nothing will go on record.

*(Interruptions) â€¦ **

MADAM SPEAKER: Nothing else will go on record.

*(Interruptions) â€¦**

श्री शरद यादव : अध्यक्ष जी, ये क्या बोले जा रहे हैं?...(व्यवधान)

MADAM SPEAKER: What is happening? Nothing will go on record.

*(Interruptions) â€¦ **

MADAM SPEAKER: No. Nothing will go on record. Please sit down.

*(Interruptions) â€¦**

श्री शरद यादव : अध्यक्ष महोदया, मैं सरकार से कहना चाहता हूं।...(व्यवधान) मैं कभी किसी माननीय सदस्य को एक बात भी नहीं बोलता हूं.। आप सब लोग हमारा इतिहास जानते हैं। हम कभी हिन्दुस्तान की एकता और अखंडता के लिए कुर्बानी देने में कभी पीछे नहीं रहे हैं।...(व्यवधान) मैं इतना ही कहना चाहता हूं कि देश बहुत कष्ट में है, तकलीफ में है। सरकार को खड़ा होना चाहिए और आपके यहां जिन लोगों के किसी स्कैम में नाम हैं, मैं कहता हूं कि अदालत क्यों कार्रवाई करेगी? आपकी पार्टी पहले उन पर कार्रवाई करती और जब कार्रवाई करती और यदि वे निर्दोष निकलते, छूट जाते।...(व्यवधान) हमको संतोष होता। कहीं न कहीं देश को यह पता लगना चाहिए कि हम लोग यहां देश के साथ किसी तरह की अमानत में खयानत नहीं होने देंगे। यह काम पहले आपका है, आपका फर्ज है, हमारा फर्ज नहीं है। हम तो बेचैन हैं, हम तो जुबान भर चलाते हैं, दुनिया तो आपके हाथ में है, देश आपके हाथ में है, यहां वहां से वतन नहीं चलता है। चीन वाला मामला हो या कोई और मामला हो। हम जानते हैं कि फाइनेंस बिल को पास कराना है। हम देश को संकट में नहीं डालना चाहते हैं। संविधान को पूरा करना है।...(व्यवधान)

अध्यक्ष महोदया : ठीक है। हमारे पास समय सीमा है। अभी हमें गिलोटिन करना है।

â€¦(व्यवधान)

श्री शरद यादव : मैं आपके आदेश के अनुसार इस पर ज्यादा नहीं बोलना चाहता हूं लेकिन मैं सरकार से इतना कहना चाहता हूं कि खड़े हो और इस देश में जो तकलीफ है उसे मिटाओ। आप खुद अलग हो सकते हो, जा सकते हो लेकिन देश यहीं रहेगा। कभी न कभी फर्ज के लिए खड़ा होना पड़ता है। आप फर्ज निभाते नहीं हो। सुप्रीम कोर्ट रोज कह देता है। हमारी इतनी खराब हालत कभी नहीं थी। क्या सब स्कैम्स के बारे में एक भी ठीक और ठोस कदम उठाया है?

इन्हीं बातों के साथ मैं अपनी बात समाप्त करता हूं। मैं बहुत तकलीफ में यहां से वॉक आउट कर रहा हूं। इस पर डिबेट होनी चाहिए थी।

12.31 hrs.

Shri Sharad Yadav and some other hon. Members then left the House

अध्यक्ष महोदया : श्री बसुदेव आचार्य।

â€¦(व्यवधान)

श्री बसुदेव आचार्य : माननीय अध्यक्ष महोदया, यह दुर्भाग्यजनक है कि आज बिना बहस के फाइनेंस बिल पास कर रहे हैं, हम कभी समर्थन नहीं करते।...(व्यवधान)

अध्यक्ष महोदया : आप बैठ जाइए, अभी वह बोल रहे हैं।

â€¦(व्यवधान)

SHRI BASU DEB ACHARIA : This House is for debate and discussion....(*Interruptions*) Why debate and discussion is not taking place? Who is responsible for this? Why has there been continuous disruption in the House and who is responsible for that?...(*Interruptions*) The Government is responsible for this. It is the obduracy on the part of the Government which has resulted in all this. It is strange, Madam, when yesterday you had called a meeting where was the Government, why the Prime Minister did not call a meeting to end the logjam which is continuing for several days now? Who is responsible for this? The Government is solely responsible for the disruption in the House.

अध्यक्ष महोदया : आप इतनी लंबी बात मत बोलिए।

â€¦(व्यवधान)

SHRI BASU DEB ACHARIA : Today, the Budget and the Finance Bill will be passed without any discussion. It is very unfortunate....(*Interruptions*)

MADAM SPEAKER: Thank you so much. Shri Mahtab has to speak now.

SHRI BASU DEB ACHARIA : What are the demands of the entire Opposition? Our demand is that the Law Minister must go. Our demand is that the JPC Chairman should be removed....(*Interruptions*)

MADAM SPEAKER: What has it got to do with the Budget?

SHRI BASU DEB ACHARIA : Why the Government is not agreeing to these genuine demands of the Opposition? Had the Government acceded to these genuine demands of the Opposition, there would not have been any disruption in the House. So, the Government is solely responsible for this disruption. The Government does not want any debate and discussion in this House. On protest we are walking out.

MADAM SPEAKER: I am sorry about it.

SHRI BASU DEB ACHARIA : We are walking out as we do not want the Budget to be passed without any discussion.

12.04 hrs

At this stage, Shri Basu Deb Acharia, Shri Gurudas Dasgupta and some other

hon. Members left the House.

...(*Interruptions*)

SHRI BHARTRUHARI MAHTAB (CUTTACK): Madam Speaker, my Party BJD is in full of remorse because the Finance Bill, Appropriation of different Demands and even the Railways Demand for Grants are not being discussed today. Yesterday, I was of the opinion that when there has been so short time available there is no point giving two to three minutes to each Party for discussion. But I am of the opinion, Madam, we never ever had been to the Well to disrupt the House. Our Party has always been sticking to the rules. It was only on last Friday when we demonstrated outside and also inside the House and disrupted the proceeding as that was the day when Odisha was observing *harta*l because repeatedly the UPA Government has been neglecting the State of Odisha. The Government has been repeatedly neglecting Odisha by not giving a Special Category Status to the State. In this Budget, though there has been some indication that Finance Minister will be reviewing the Special Category Status, nothing has come out in that respect.

I would request the whole country that there is need to develop under-developed parts of this country be it Bihar, be it West Bengal, be it Jharkhand and be it Odisha. Those areas need special attention and there is a need to review the distribution of the finance that is being collected by the Union Government. There is very little time to speak and there is very little time to discuss.

MADAM SPEAKER: Please do not make long speeches. Other Members will not have time to speak. Yesterday, you were party to the decision when it was taken. You take some decision there and you change it here.

SHRI BHARTRUHARI MAHTAB : In 2013, we are repeating a situation of 1999 when the Government was going out, we had no discussion on the budget. Again in 2004, the Finance Bill was passed in the din. In 1999, the Government was on its way out but here is a unique situation where it is being forced that the House should not discuss it.

Therefore, the Biju Janata Dal is walking out in protest.

12.36 hrs

At this stage, Shri Bhartruhari Mahtab and some other

hon. Members left the House.

...(*Interruptions*)

MADAM SPEAKER: We are doing financial business under very difficult circumstances. Please cooperate. I am very sorry that you have to go out.

...(*Interruptions*)

MADAM SPEAKER: Nothing would go on record.

*(Interruptions) â€¦**

MADAM SPEAKER: Dr. Thambidurai, you should not take more than two minutes. The Guillotine time is fixed for 1.30 p.m.

DR. M. THAMBIDURAI (KARUR): Madam, today is a peculiar situation which we are facing in Parliament. As far as the Finance Bill and the Budget are concerned, I have one observation. The Budget is a very important thing, it is a constitutional thing and we are passing it. We have no objection to that and we are not going to disrupt that. But at the same time, we want to make it very clear that this Budget which has been presented by the hon. Finance Minister is not helping the poor people.

As far as Tamil Nadu is concerned, the State is facing a lot of financial crisis. Our hon. Chief Minister came and represented to the Prime Minister. She had given so many memoranda seeking special financial assistance for our State. We had so many cyclones and other things. But being the Finance Minister, he has not kept any special provision for that. In spite of all this, he is encroaching upon the rights of the State Governments. He is bringing the Finance Bill which is going to affect the rights of the State. That is what we are opposing. Even for direct transfer of funds, he is doing it in his own way. The State Governments are going to implement the schemes but the Central Government is going to transfer cash directly to the beneficiary. We could not understand that. We are having an objection to that. Our hon. Chief Minister had written many letters protesting this.

The Budget has not given any financial assistance to our State which is affected by so many calamities. I have raised the

issue of 2G many a times but the Government has not taken any serious action. That report is not satisfactory. There are so many scams. This Government is unfit to rule this country.

Therefore, we do not want to be a party to passing of the Budget and the Finance Bill. So, in protest, the AIADMK is walking out.

12.39 hrs

At this stage, Dr. M. Thambidurai and some other

hon. Members left the House.

...(*Interruptions*)

SHRI T.R. BAALU (SRIPERUMBUDUR): A very strange situation prevails in this august House. Those who agreed in the Business Advisory Committee have not acted accordingly in this House. Whatever was discussed there has not been upheld here.

But as far as DMK party is concerned, we are a party to the Budget; we are also party to the Finance Bill. We have got every responsibility to pass the Bill. We do not want to be a hindrance to this passing of the Finance Bill. But at the same time we are bound to strongly protest as far as what has happened in the draft report of the JPC. Consequent to that, 15 out of 30 hon. Members of that Committee, have given a letter to the hon. Speaker requesting that the hon. Chairman of the JPC should be removed forthwith so that whatever undoing has been committed by him could be removed. Only on this issue, we are walking out and we are not following anybody in this matter. This is what I want to put on record that we are not following anybody. We are walking out on our own...(*Interruptions*)

12.43 hrs

At this stage, Shri T.R.Baalu and some other

hon. Members left the House.

MADAM SPEAKER: It is like this that first we have to pass the Railway Budget and after passing we may have discussion.

...(*Interruptions*)

SHRI NAMA NAGESWARA RAO (KHAMMAM): Madam, I want to speak for a minute...(*Interruptions*)

MADAM SPEAKER: Are you walking out? आपको किसलिए दो मिनट बोलना है?

श्री नामा नागेश्वर राव : मैडम, हम लोग तो हाउस चलाने के लिए और डिस्कशन के लिए हर टाइम रेडी थे। मगर जिस तरह से अभी भी ऑनरेबल मिनिस्टर बोल रहे हैं, अपोजीशन डिस्कशन के लिए रेडी नहीं हैं, कोई नोटिस वगैरह नहीं देते हैं। इस सेशन में हम लोगों ने काफी नोटिस दिए हैं। फार्मर्स के इश्यूज़ के ऊपर और बजट के ऊपर काफी नोटिस दिए हैं। कोलगेट और बहुत से इश्यूज़ के ऊपर डिस्कशन के लिए नोटिस दिए हैं। आज के दिन अगर हाउस नहीं चल रहा है तो उसकी पूरी जिम्मेदारी इस सरकार की है। अगर आप टू-जी स्पेक्ट्रम के बारे में देखें, इसी हाउस में पूरा एक सेशन बर्बाद हो गया था। आखिर में सरकार ने एग्री किया था। वही काम अगर पहले होता तो वह सेशन पूरा चल सकता था। आज भी सेशन नहीं चलने की जिम्मेदार यह सरकार है। ...(व्यवधान)

MADAM SPEAKER: Nothing will go on record.

*(Interruptions) â€¦ **

12.44 hrs.

Shri Nama Nageshwar Rao and some other hon. Members then left the House.